

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 91 OF 2018 &
IA NO. 777 OF 2017**

Dated: 12th September, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Vijayanagar Sugar Private Limited **Appellant(s)**
Versus
Karnataka Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Anantha Narayana M. G.

Counsel for the Respondent(s) : Mr. Balaji Srinivasan
Ms. Pallavi Sengupta for R-2

ORDER

Learned counsel for respondent No.2 seeks two weeks more time to file reply. Time is granted. He may file reply on or before 27.09.2018 along with IA, with advance copy to the other side. Rejoinder may be filed within two weeks thereafter.

List the matter on **30.10.2018.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**